

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-526
IB-2036/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd

Vs.

M/s Masters India Pvt Ltd

....Applicant

....Respondent

SECTION

Sec. 9 IBC

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhay Mani Tripathi

For the Respondent : Mr. Kumar Vikram

ORDER

Mr. Kumar Vikram appeared on behalf of the respondent. None appeared on behalf of the applicant. List the matter on 25.03.2021.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)